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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

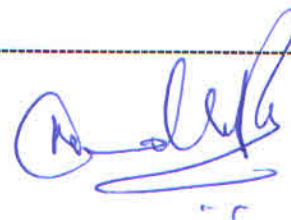
| C.P. No. or<br>C.A. No. | T.P. No. | Purpose | Section | Name of the Parties<br>M/s. / Mr.                           |
|-------------------------|----------|---------|---------|---|
| CP07/16                 | -        | Hearing | 397/398 | Viney Kaushal & Others Vs World<br>Schools Pvt.Ltd & Others |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

1 MADHUKAR RAO

P1 P2 P3

9980223635



2 VIVEK J  
FOR PROMOD NAIR

R1 to R5 & R8

9901001120



Counsel for petitioner is present. Counsel for R-1 to 5 is present. Counsel for petitioner has filed receipt issued by the Postal Department about sending notice to R-6.

Await service of notice.

List it on 26.07.2017.



MEMBER (J)



MEMBER (T)